- I. Report and Accounts (1998-99 and 2000-01) of various Universities and related papers.
- Ii. Report and Accounts (2000-01) of NIFFT, Ranchi and related papers.
- III. Report and Accounts (1999-2000 and 2000-01) of I.I.T., New Delhi and related papers.
- IV. Report and Accounts (2000-01) of the Karnataka Regional engineering Collage, Surathkal and related papers.
- V. Report and Accounts (2000-01) of Board of Apprenticeship Training, Chennai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVLOPMENT (DR. SHRIMATI RITA VERMA): Sir, I lay the following paper on the Table of the House:-

- I. (I) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:-
 - (a) Annual Report of the Tezpur University, Assam, for the year 2000-2001.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No. L.T. 5623/02]
 - (ii). A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Accounts of the Nagaland University, Kohima, for the year 1998-99, and the Audit Report thereon, under sub-section (4) of section 31 of the Nagaland University Act, 1981.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. L.T 5621/02].

- (iii) (a) Annual Accounts of the North-Eastern Hill University, Shillong, for the year 2000-2001, and the Audit Report thereon.
 - (b) Review by Government on the working of the above University
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. L.T. 5602/02].*
- (ii) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Librar. See No. L.T. 5626/02].
- (III) (i) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year 1999-2000.
 - (b) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1999-2000, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No. L.T. 5624/02].
 - (ii) (a) Annual Report of the Indian Institute of Technology, New Delhi, for the year 2000-2001.
 - (b) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library, See No. L.T. 5626/02].
- (IV) (a) Annual Report and Accounts of the Karnataka Regional Engineering College, Surathkal, Karnataka, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. L.T. 5687/02].
- (V) (a) Annual Report and Accounts of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5694/02].
 - Reports and Accounts (2000-01) of the various Agro Industries Development Corporation Ltd. and related papers
 - Report and Accounts (1997-98 and 1998-99) of the National Institute of Agricultural Marketing, jaipur and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay the following papers on the Table of the House:-

- i.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (i) (a) Thirty-first Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation